

6. Gauhati

7. Patna

8. Poona

9. Simla

10. Srinagar.

These Centres are expected to start functioning during 1969-70.

CASH COLLECTION FROM D.M.S. DEPOTS

1761. SARDAR NARINDAR SINGH BRAR : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) the procedure of collecting the cash from the Depot Managers/Depot Assistants of the Delhi Milk Scheme;

(b) whether it is a fact that the cashiers come to the Milk Depots late in the night to collect the cash and Depot Managers/Depot Assistants have to wait for them for a long time after the Depots are closed after the distribution of milk; and

(c) if so, what steps are being taken to ensure prompt collection of cash from the milk Depots as soon as the depots are closed after distribution of milk ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHAB SHINDE) : (a) Cash from milk depots of Delhi Milk Scheme is collected by Cash Clerks who travel from depot to depot in milk vans at the time of collection of empty bottles immediately after completion of sales.

(b) Collection of cash is normally completed at all depots within one hour after completion of sales. Collection of cash may, however, be delayed in rare cases due to breakdown of van etc.

(c) In view of the position explained in (b) above, the question does not arise.

ARRESTS OF MANAGER ETC. OF BIRLA'S MOIRA COLLIERY

1762. SHRI KALYAN ROY :

SHRI PRANAB KUMAR MOKHERJEE :

Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether it is a fact that acts of violence are being resorted to by the Management of Birla's Moira Colliery;

(b) whether the Manager the C.R.O. Commander and other supervisory staff were arrested by the Police and if so, the reasons for their arrests;

(c) whether complaints have been received from A.I.T.U.C. Union that their members are feeling insecure because of the Managements violent activities; and

(d) if so, what steps have since been taken by Government ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD) : (a) and (b) There have been some allegations regarding alleged wrongful confinement of a worker in the Colliery Manager's Bungalow, and death of a worker's newly-born baby following assault on the mother. The C.R.O. Commander and nine other persons are reported to have been arrested; the Manager of the Colliery, who surrendered at the police station Ondal, was subsequently released on bail.

(c) Yes.

(d) The Sub-divisional Magistrate has promulgated an order under Section 144 Cr. P.C. The alleged offences are under investigation by the State police authorities.

MOIRA COLLIERY

1763. SHRI KALYAN ROY :

SHRI PRANAB KUMAR MOKHERJEE :

Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) the number of C.R.O. workers who were recruited in Moira Colliery and Shankarpur Colliery, West Bengal, in 1967, 1968 and 1969 and the posts for which they were recruited; and

(b) how many of them have been made permanent ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD) : (a) Moira Colliery

None. The Colliery was closed in 1965.

Shankarpur Colliery

No labour was recruited through the Labour Depot, Gorakhpur. The C.R.O. recruited the following

number of workers as loaders who availed of record office facilities of the Labour Depot, Gorakhpur :

1967	92
1968	62
1969	51

(b) Information is not available.

COAL MINE WORKERS SUFFERING FROM T.B.

1764. SHRI KALYAN ROY :
SHRI PRANAB KUMAR
MOKHERJEE :

Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) the number of workers and employees in the Coal Mines who are suffering from T.B. during the years 1967, 1968 and up to 31st July, 1969; and

(b) how many of them have fully recovered and joined their duties ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD) :
(a) The number of cases of T.B. among workers and employees in coal mines, including their dependants, which came to the notice of the Coal Mines Labour Welfare Fund Organisation during 1967, 1968 and 1969 is as follows —

1967	2,472
1968	2,333
1969 (up to June)	912

(b) (i) Number of cases reported to have recovered

1967	706
1968	679
1969	316

(up to June)

(ii) Number of workers who joined their duties.

Information not available.

†DEFICIT OF FERTILISER

1648. SHRI CHITTA BASU : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether Government have estimated the deficit in the quantity of fertilizer required for the years 1969-70 and 1970-71; and

(b) if so, the steps Government propose to take to meet the deficit ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE) : (a) and (b) Government have estimated the deficit by which the domestic production of fertilisers falls short of the requirements for the years 1969-70 and 1970-71. Imports of fertilisers from abroad are being arranged to meet the deficit. For the current year, availability of fertilisers in the country through domestic production and imports is adequate to meet the requirements of farmers.

The estimated requirements of fertilisers, the estimated domestic production, the gap between the two and the imports planned for the current year (1969-70) are as follows :—

(In lakh tonnes)

	Nitrogen	P ₂ O ₅	K ₂ O
Estimated requirements	17.00	6.00	3.00
Estimated production	9.00	3.40	..
Deficit	8.00	2.60	3.00
Imports proposed	8.00	1.13	1.08

In the case of Phosphatic (P₂O₅) and potassic (K₂O) fertilisers, the entire gap is not sought to be covered in view of the heavy stocks of these fertilisers. The entire quantity proposed to be imported may not be purchased, if the pace of consumption does not warrant.

As regards 1970-71, the estimates are as follows :

(In lakh tonnes)

	Nitrogen	P ₂ O ₅	K ₂ O
Estimated requirements	20.00	8.00	4.00
Estimated production	12.28	4.10	..
Deficit	7.72	3.90	4.00

The above estimates are highly tentative at this stage. Imports will be arranged to meet the requirements after assessing

†Transferred from the 26th August, 1969